

F. No. 01(03)/Roster/CESTAT/2026 (Pg. No. 138)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.09.2026

ORDER NO. 127 of 2026

Hon'ble Officiating President, CESTAT is pleased to order the sitting commencing for CESTAT, New Delhi from **05.10.2026 to 30.10.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.10.2026 to 30.10.2026	Dr. Rachna Gupta, Hon'ble Officiating President, Shri P.V. Subba Rao, Hon'ble Member (Technical)	All Division Bench Matters
From 05.10.2026 to 30.10.2026	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of leave/tour/chamber work of Hon'ble Officiating President, Hon'ble Member (Technical) will sit in Single Member Bench.
2. In the event of leave/tour of a Technical Member in the Division Bench, the available Technical Member sitting in Single Member Bench will sit in the Division Bench.
3. All part heard matters are released for fresh hearing before the regular Bench unless otherwise specifically constituted by separate order by the Hon'ble Officiating President.
4. The sitting will, however, be subject to the vacations/holidays as published.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, New Delhi / P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

F. No. 01(03)/Roster/CESTAT/2026 (Pg. No.139)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.09.2026

ORDER NO. 128 of 2026

Hon'ble Officiating President is pleased to partially modify roster order no. 72 of 2026 from **05.10.2026** to **30.10.2026** for **CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.10.2026 to 21.10.2026	Mr. S.K. Mohanty, Hon'ble Member (Judicial) Mr. M.M. Parthiban, Hon'ble Member (Technical)	All Division Bench Matters
From 22.10.2026 to 30.10.2026	Mr. S.K. Mohanty, Hon'ble Member (Judicial) Mr. M.M. Parthiban, Hon'ble Member (Technical)	Excise and Service Tax Division Bench Matters
From 22.10.2026 to 30.10.2026	Mr. Ajay Sharma, Hon'ble Member (Judicial) Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs Division Bench Matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar

F. No. 01(03)/Roster/CESTAT/2026 (Pg. No. 140)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.09.2026

ORDER NO. 129 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no. 73 of 2026 (Revised) for **CESTAT, Chennai** from **05.10.2026 to 30.10.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.10.2026 to 30.10.2026	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
From 05.10.2026 to 30.10.2026	Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical) and Mr. Ajayan T.V., Hon'ble Member (Judicial)	Customs Division Bench matters
12.10.2026	Mr. P. Dinesha, Hon'ble Member (Judicial)	Single Member Bench matters
	Mr. M. Ajit Kumar, Hon'ble Member (Technical)	
19.10.2026	Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	
	Mr. Ajayan T.V., Hon'ble Member (Judicial)	

Note:

- On 12.10.2026, all Division Bench matters will be taken up by Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical) and Mr. Ajayan T.V., Hon'ble Member (Judicial).
- On 19.10.2026, all Division bench matters will be taken up by Mr. P. Dinesha, Hon'ble Member (judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical).
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

1.

By Order,

(Mukesh Gupta)

Deputy Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026 (Pg. No. 141)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.09..2026

ORDER NO. 130 of 2026

Hon'ble Officiating President is pleased to partially modify roster order no. 75 of 2026 from **12.10.2026 to 16.10.2026** for **CESTAT, Allahabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 12.10.2026 to 16.10.2026	Mr. P. K. Choudhary, Hon'ble Member (Judicial), Mr. Pullela Nageswara Rao, Hon'ble Member (Technical)	All Division Bench matters

Note:

1. Matters will be heard through e-hearing and the files may be accessed online through CESTAT CIS Portal (cis.cestat.gov.in).
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026(Pg. No. 142)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.09.2026

ORDER NO. 131 of 2026

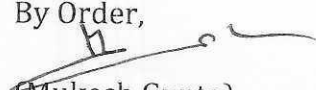
Hon'ble Officiating President is pleased to partially modify roster order no. 76 of 2026 from **12.10.2026 to 16.10.2026** for **CESTAT, Chandigarh** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 12.10.2026 to 16.10.2026	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	All Division Bench matters

Note:

1. Matters will be heard through e-hearing and the files may be accessed online through CESTAT CIS Portal (cis.cestat.gov.in).
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar

F. No. 01(03)/Roster/CESTAT/2026(Pg. No. 143)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.09.2026

ORDER NO. 132 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no. 68 of 2026 from **05.10.2026 to 16.10.2026** for **CESTAT, Hyderabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.10.2026 to 16.10.2026	Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and Mr. Angad Prasad, Hon'ble Member (Judicial)	All Division Bench matters

Note:

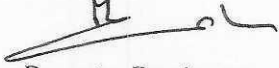
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

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(Mukesh Gupta)
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Deputy Registrar

F. No. 01(03)/Roster/CESTAT/2026 (Pg. No. 145)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.09.2026

ORDER NO. 133 of 2026

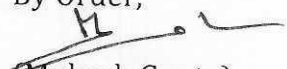
Hon'ble Officiating President, CESTAT is pleased to partially modify roster order no. 115 of 2026 for **CESTAT, New Delhi** on **22.09.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 22.09.2026	Dr. Rachna Gupta, Hon'ble Officiating President	Chamber Work
	Mr. P.V. Subba Rao, Hon'ble Member (Technical)	
	Mr. Somesh Arora, Hon'ble Member (Judicial) Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	All Division Bench matter

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar